GOVERNMENT OF INDIA NEW AND RENEWABLE ENERGY LOK SABHA

UNSTARRED QUESTION NO:2552 ANSWERED ON:16.03.2007 RURAL ELECTRIFICATION

Baitha Shri Kailash;Barman Shri Hiten;Bose Shri Subrata;Singh Shri Chandrabhan Bhaiya;Singh Shri Prabhunath

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether a number of proposals have been received by the Union Government from the State Governments for electrification of tribal villages and villages located in inaccessible areas including forest areas through non-conventional energy sources during the year 2006-07;
- (b) if so, the details thereof, State-wise;
- (c) the number of such proposals accorded sanction and the number out of them still pending for approval, State-wise;
- (d) the total funds released by the Union Government for the purpose during the said period, State-wise; and
- (e) the time by which the remaining proposals are likely to be cleared?

Answer

MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI VILAS MUTTEMWAR)

- (a),(b)&(c): Under the Remote Village Electrification (RVE) Programme, proposals are received from the State Governments, for financial support for electrification through non-conventional energy sources of duly identified remote un-electrified census villages and un-electrified hamlets of electrified census villages which may include tribal villages as well as villages located in the forest areas. Proposals are sanctioned once they are complete in all respects and are in conformity with the provisions of the RVE Programme, subject to budget provisions. The State-wise details of such proposals received and sanctioned during 2006-07 are given in Table-I. No eligible proposal is currently pending with the Ministry for approval.
- (d): State-wise details of funds released under the RVE Programme during 2006-07 are given in Table-II.
- (e): Does not arise.

Table-I

Table-I referred to in Reply to parts (a), (b) and (c) of the Lok Sabha Unstarred Question No.2552

State-wise details of proposals received and sanctioned for electrification of villages / hamlets during the year 2006-07

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S. No. Statre Proposals received proposals sanctioned (no. of villages/hamlets) (no of villages/hamlets)
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1. Assam 429 429
2. Chhatisgarh 43 43
3. Haryana 149 149
4. Jharkhand 108 108
5. Madhya Pradesh 100 100
6. Maharashtra 94 94
7 Manipur 14 14
8. Meghalaya 70 70
9. Nagaland 3 3
10. Orissa 197 197
11. Rajasthan 73 73
12. Uttaranchal 119 119
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Table-II referred to in Reply to part (d) of the Lok Sabha Unstarred Question no.2552

State-wise details of funds released under the RVE Programme during the Year 2006-07 (as on 12-3-2007)

S. No. States Funds released (Rs.)

- 1. Assam 1,45,43,500/-2. Manipur 5,35,59,290/-
- 3. Arunachal Pradesh 1,56,28,700/-
- 4. Meghalaya 85,72,166/5. Tripura 3,52,07,326/6. West Bengal 13,66,26,057/7 Haryana 64,09,770/-

- 8. Uttaranchal 3,46,63,655/-
- 9. Kerala 1,61,000/-
- 10. Madhya Pradesh 1,27,21,650/-11. Maharashtra 1,26,86,400/-

- 12. Nagaland 17,34,000/13. Orissa 4,46,27,000/14. Chhatisgarh 3,63,00,000/15. Jharkhand 2,62,00,000/-